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Pastamary Khardewsaw, D/O Shri. Elius Lyngdoh Mawlot Vs State Of Meghalaya Through The Commissioner And Secretary To The Govt. Of Meghalaya, Education Department, Shillong & Ors.

Court: Meghalaya High Court At Shillong

Date of Decision: July 31, 2024

Hon'ble Judges: H.S. Thangkhiew, J

Bench: Single Bench

Advocate: M. lawsai, P. Yobin, K.V. Kharlyngdoh

Final Decision: Disposed Of

Judgement